

[Print](#)**Defective Case Register from 2025-08-05 to 2025-08-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CMP/31267/2025	BUDHIRAM DAS	2025-08-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Age of opp. party no. 6 not mentioned in cause title.Annexure-2 not neat.
2	D-BLAPL/23753/2025	PRADYUS KUMAR PARHI	2025-08-05	Annexures not mentioned in page no. 10 and 14.
3	D-WP(C)/31334/2025	KUNAL KUMAR SWAIN	2025-08-05	Anx-5 wrongly mentioned in para-6 body of the petition instead of Anx-3.
4	D-WP(C)/31250/2025		2025-08-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
5	D-BLAPL/23722/2025	BISWAJIT RANJAN TRIPATHY	2025-08-05	14-NOT PROPERLY INDEXED. Petitioner name(Signed in V.nama) not tally with the certified copy of the rejection order.
6	D-BLAPL/23734/2025	PREETAM MISHRA	2025-08-05	1.Petitioner name not tally(signed in V. nama) with rejection order and Bail Application. 2. Not properly Indexed and Pagination of Annexure-3.
7	D-ABLAPL/23717/2025	SATYA NARAYAN MISHRA 4	2025-08-05	1. In declaration under affidavit, deponent petitioner no mentioned 3 instead of 1
8	D-ABLAPL/23714/2025	SUBASH CHANDRA ACHARYA	2025-08-05	1.Page no. 14 20 and 21 not legible.
9	D-WP(C)/31186/2025	NRUSINGH CH. ROUT	2025-08-05	Annexure-8 not page marked
10	D-WP(C)/31258/2025	ABHILASH MISHRA	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-WP(C)/31162/2025	HEMANTA KUMAR MOHAPATRA	2025-08-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 not found.
12	D-SAO/30231/2025	ABINASH ROURAY	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-WP(C)/31203/2025	SAMEER KUMAR DAS	2025-08-05	Page 12 not legible and page13 not neat
14	D-WP(C)/31235/2025	RAMDAS ACHARY	2025-08-05	1-COURT FEE IS DEFICIENT. Rs.12.00 to be paid
15	D-BLAPL/23715/2025	BIJAYA KUMAR RAGADA	2025-08-05	3-AUTHENTICATION FEE IS DEFICIENT.

16	D-CMAPL/31234/2025	PRASANTA KUMAR SATAPATHY	2025-08-05	Period of Delay 250 days delay. 2.AU fee Rs 2.25/- to be paid 3.Synopsis and date chart not filed.
17	D-WP(C)/31289/2025	CHANDAN KUMAR SAHOO	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the deponent on affidavit and V.nama does not tally with cause title.
18	D-BLAPL/23660/2025	ACHYUTANANDA PATTANAIK	2025-08-05	i) Annexure no. not correct in page no 13 and 20.
19	D-ABLAPL/23684/2025	SARITA DAS	2025-08-05	1. Petition not page marked in the Index. 2. Page marking of Date Chart not correct. 3. Age, fathers name and address of the deponent mentioned in the Declaration of the Affidavit not correct.
20	D-RSA/30409/2025	GOPINATH MISHRA	2025-08-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.198/- to be Paid
21	D-RVWPET/30970/2025	BIPLABA P.B. BAHALI	2025-08-05	i)Deponent not signed in affidavit ii) Cause title in wp(c) to be filed.iii) Put up for SR after removal of defect.
22	D-CONTC/31264/2025	ADV.	2025-08-05	COPY OF ORDER PASSED IN CONTC. NO.7094/2022 BE FILED
23	D-ABLAPL/23735/2025	ARUPA NANDA DAS	2025-08-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Page no 11 and 12 not Legible.
24	D-RSA/30456/2025	JAGABANDHU SAHU	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
25	D-CONTC/31117/2025	ADV.	2025-08-05	para no. not correctly furnished in declaration.
26	D-CRLMC/23659/2025	SRIKANTA MAHUNTA	2025-08-05	State is not made a party
27	D-CRLMC/23727/2025	GURUDUTTA KAR	2025-08-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.Copy of order to be filed. Name of the adv not mentioned capital letter in the v.nama.State is not made a party.
28	D-ABLAPL/23736/2025	ARUPA NANDA DAS	2025-08-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WA/30125/2025	PRASANNA KUMAR MISHRA	2025-08-05	i) wp(c) no. wrongly furnished in date chart.ii) page NO. 59 not legible.iii)Para no not correctly furnished in I.A.

30	D-CRLMC/23817/2025	DEVASHIS PANDA	2025-08-05	P.S.No not correctly mentioned in Cause Title
31	D-ABLAPL/23695/2025	DEVASHIS PANDA	2025-08-05	Occupation of the Deponent not mentioned in the Affidavit.
32	D-CRLMC/23757/2025	PABITRA KUMAR NAYAK	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-BLAPL/23631/2025	PRASANTA KUMAR JENA	2025-08-05	G.R.Case No. does not tally with Cause Title and Rejection order.
34	D-BLAPL/23751/2025	SANJIB KUMAR BHANJADEO	2025-08-05	Name of victim be deleted from Para no.03.
35	D-BLAPL/23650/2025	DEEPAK KU SAHOO	2025-08-05	i)Address of the petitioner no. 1 not correct.
36	D-WP(C)/31279/2025	SATYA RANJAN PATI	2025-08-05	Page marked not properly.
37	D-ABLAPL/23654/2025	DEEPAK KU SAHOO	2025-08-05	Annexure 1 page 10 not legible.
38	D-WP(C)/31227/2025	USHARANI PATI	2025-08-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 16 not neat
39	D-ABLAPL/23756/2025	SANJIB KUMAR BHANJADEO	2025-08-05	C.T case no furnished in the cause title is not tally with F.I.R copy.
40	D-CMP/31202/2025	MANAS RANJAN NAYAK	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-WP(C)/31233/2025	ABINASH ROUSTRAY	2025-08-05	Serial no-4 I.A of the affidavit not correctly mentioned.
42	D-ABLAPL/23763/2025	SURYAKANTA DWIBEDI	2025-08-05	1. In affidavit, Sl.no 1 left blank 2. page marking not done correctly in annexure-1. page no 9 not marked.
43	D-BLAPL/23625/2025	RAJIB LOCHAN PATTNAIK	2025-08-05	i) Name of the petitioner in Affidavit not correct.ii) T.R. no. not mentioned in Rejection order.
44	D-LAA/28071/2025	ABINASH KUMAR DASH	2025-08-05	1..D.C.Fee of Rs.61779/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid
45	D-CONTC/31243/2025	BIBHUTI BHUSAN PANDA	2025-08-05	1. Index not page marked. 2. Under Annex-2 not properly paginated.
46	D-CMP/31197/2025	MANAS RANJAN NAYAK	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-WP(C)/31256/2025	ASHOK KUMAR PANIGRAHI	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Paragraph not correctly furnished in the affidavit
48	D-CONTC/31204/2025	ADV.	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
49	D-RPFAM/31286/2025	SANTOSH KUMAR NANDA	2025-08-05	good ground certificate not furnished , heading of affidavit not correct
50	D-CONTC/31260/2025	ADV.	2025-08-05	1. Synopsis and date chart not filed. 2. paragraphs not correct in declaration of affidavit.
51	D-CONTC/31206/2025	ADV.	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED page no. 57 not found as per index.
52	D-RSA/30667/2025	DWARIKA PRASAD MOHANTY	2025-08-05	1. Period of Delay 01 day.
53	D-MATA/31347/2025	ANUPAM DASH	2025-08-05	1.AU fee Rs4.50/ NOT PAID
54	D-BLAPL/23731/2025	TUKUNA KUMAR MISHRA	2025-08-05	Page no. 10 11 42 not legible.
55	D-CRLMC/20214/2025	RAMANIKANTA PATTANAIK	2025-08-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per the mentioned in Index under annex-2 not tally with body of the petition. 2. Certified copy of annex-1 not filed.3. Petitioner nos.2 and 3 not executed in V.nama. 4. name and address of the petitioner nos. 2 and 3 not furnished in V.nama . 5. Name of the Lower court not correctly furnished in para nos.6 and 7.
56	D-WA/31105/2025	AISHWARYA DASH,A.S.C	2025-08-05	Page mark not proper
57	D-ABLAPL/23789/2025	SAIBRATA RATH	2025-08-05	1. Name of the deponent not tally with affidavit.
58	D-ABLAPL/23791/2025	SAIBRATA RATH	2025-08-05	Opposite party name not tally with in affidavit.
59	D-WP(C)/30931/2025	UMAKANT SAHOO	2025-08-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of Govt. notification vide annex-5 not tally with Index.D.Fee of Rs.2/- not paid in the v.nama.
60	D-BLAPL/23769/2025	SK ZAFARULLA	2025-08-05	31-As per standing order the name of victim/informant shall not be mentioned in the petition. Name of Victim be deleted from petition then put of for S.R.
61	D-BLAPL/23842/2025	BHABANI SHANKAR DASPARIDA	2025-08-05	Age of the petitioner in cause title and v.nama not tally with rej. order.

62	D-WP(C)/31283/2025	PADMALOCHAN MOHANTY	2025-08-05	1. Adv. clerk Welfare fund stamp of Rs.2/- paid instead of Rs.10/-.
63	D-CRLMP/23693/2025	ASHOK KUMAR PANIGRAHI	2025-08-05	20-VERNACULAR CERTIFICATE NOT FURNISHED.
64	D-WP(C)/31241/2025	ASHOK KUMAR PANIGRAHI	2025-08-05	Page no. 12 not neat
65	D-WP(C)/31163/2025	ADITYA NARAYAN DAS	2025-08-05	2 Alphabetical page mark not Paginated in index.3.Paragraphs not correctly mentioned in affidavit in Petition as well as All I.A.s 3 . Declaration not maintain in Petition.
66	D-BLAPL/23698/2025	SHANTI PRAKASH MOHANTY	2025-08-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED i) Late not mentioned in the father name of the petitioner in the cause title.ii) Paragraph no. not mentioned in the declaration of the Affidavit.
67	D-WP(C)/31208/2025	RANJAN KUMAR NAYAK	2025-08-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
68	D-CRLMP/23699/2025	SARAT KUMAR JENA	2025-08-05	PAGE NO. 14 NOT LEGIBLE
69	D-WP(C)/31126/2025	ASHOK KUMAR SAHOO	2025-08-05	This may be registered as w.p.(c) PIL
70	D-ABLAPL/23687/2025	HEMANTA KUMAR MOHANTA	2025-08-05	Annexure-1 not page marked.
71	D-CRLREV/23582/2025	AJIT KUMAR RAUT	2025-08-05	1.Undertaking of odia. translation copy not filed
72	D-CRLA/23681/2025	PURNA CHANDRA BEHERA	2025-08-05	1.Period of Delay 583 days 2.Page mark of Annex-01 not correct.
73	D-RVWPET/31230/2025	MANOJ NAYAK	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Para no not correctly furnished in declaration under I.A.
74	D-WP(C)/31337/2025	KUNAL KUMAR SWAIN	2025-08-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of letter vide annex-3 not tally with Index.Page 54 and 55 not neat.
75	D-WA/31130/2025	ATUL TRIPATHY	2025-08-05	WP(C) NO not correctly furnished in top of the Index.
76	D-CRLREV/23779/2025	SUDHANSHU SEKHAR DASH	2025-08-05	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs Authentication 4.50/-not paid.
77	D-WA/31143/2025	MONALISHA SAHOO	2025-08-05	Put up for SR after filling of c. copy of impugned order
78	D-CRLA/23712/2025	PRANAYA SWAIN	2025-08-05	In Annex-01 not properly page marked

79	D- ABLAPL/23816/2025	DEEPALI MAHAPATRA	2025-08- 05	31-As per standing order the name of victim/informant shall not be mentioned in the petition. This case related to sexual offence, the name of Victim, address etc. deleted from the petition as per the standing order and put up for S.R there after
80	D- BLAPL/23677/2025	BIBHUTI BHUSAN CHOUDHURY	2025-08- 05	1. Attested Annexure-1 not filled. 2. Page marking not done correctly in Annexure-2
81	D-WP(C)/31367/2025	BIDYADHAR MANSING	2025-08- 05	Anx-1 at page no.8 not exhibited.
82	D- CRLREV/23445/2025	JAGABANDHU ROUT	2025-08- 05	1.Nomenclature not correctly furnished in Index
83	D- BLAPL/23708/2025	BIJAYA KUMAR RAGADA	2025-08- 05	1. In List of Dates and Events- Rejection date mentioned incorrectly.
84	D- BLAPL/23675/2025	RAMESH CHANDRA SWAIN	2025-08- 05	31-As per standing order the name of victim/informant shall not be mentioned in the petition. 1. After redacting information about Informant from the application. put up for S.R
85	D- BLAPL/23764/2025	BASUDEV PUJARI	2025-08- 05	1. Address of the petitioner mentioned in the V>Nama not tally with Cause title of the application.
86	D-WP(C)/31328/2025	SANJIB KUMAR BHANJADEO	2025-08- 05	Fathers name of the petitioner in affidavit sl.no.3 appears to be wrong.
87	D- ABLAPL/23626/2025	SIDHARTHA MISHRA	2025-08- 05	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Index, Synopsis, Date Chart, Petition page 6 not signed by the concerned Advocate. 2. Name of P.S. not specifically mentioned in Subject matter of Cause Title and Prayer. 3. Present Address of Petitioner No.1 not specific. 4. Annexure 1 page 11 to 13 not legible. 5. Signature of Pet. No.2 in Vakalatanama not tally with Cause Title.
88	D-WP(C)/31262/2025	ASHOK KUMAR PANIGRAHI	2025-08- 05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. page 10 not neat.2. paragraphs not correct in declaration of b affidavit
89	D- ABLAPL/23682/2025	SISIRA PANIGRAHI	2025-08- 05	1. In Affidavit declaration about paragraphs not proper. 2. Annexure 1 page 13 legible copy not attested.
90	D- ABLAPL/23694/2025	AKSHAYA KUMAR SAHOO	2025-08- 05	H.C.B.A.M.W .S. of Rs. 50 / not paid.
91	D- CRLMP/23591/2025	MONALISHA SAHOO	2025-08- 05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
92	D- ABLAPL/23726/2025	NIRMAL KISHORE RATH	2025-08- 05	i)Synopsis and Date chart not page marked.ii) Paragraph no. 12 repeated in petition.iii) Address of the deponent not fully mentioned in Affidavit and paragraph no. not correct in Affidavit.iv) Page 48 to 54 not legible

93	D-CRLMC/23741/2025	SAMVIT MOHANTY	2025-08-05	1. C.Copy of I.C.C.Case No.60 of 2023 under ANNEXURE-1 to be filed.
94	D-CRLA/23771/2025	SAROJ KUMAR PADHI	2025-08-05	Put up for S.R. after redacting the name of victim from appeal memo
95	D-ABLAPL/23657/2025	DEEPAK KU SAHOO	2025-08-05	1.Incomplete FIR annexed as Annexure 1. 2. Date mentioned in para 2 is not correct
96	D-WP(C)/31320/2025	CHITRASEN PARIDA	2025-08-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-BLAPL/23674/2025	HEMANTA KUMAR MOHANTA	2025-08-05	1. In Index, Page marking of Synopsis and date chart is not correctly done.
98	D-WP(C)/31299/2025	GOKULANANDA PADHI	2025-08-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLA/23720/2025	HEMANT KUMAR MUND	2025-08-05	Receipt showing copy On vigilance counsel not filed 2. Sl.Nos. of grounds not correctly furnished
100	D-WP(C)/31294/2025	SUKANTA KUMAR NAYAK (2)	2025-08-05	.Subject Code Not Furnished .
101	D-WP(C)/31341/2025	KUNAL KUMAR SWAIN	2025-08-05	Annexure -4 not mentioned in averments.
102	D-MACA/31209/2025	SATYABRATA SENAPATI	2025-08-05	As per valuation court fee payable not furnished for further SR
103	D-BLAPL/23730/2025	SIDDHARTH GOUTAM DAS	2025-08-05	.Subject Code Not Furnished .
104	D-MACA/31293/2025	SOMNATH ROY	2025-08-05	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 53 days
105	D-WP(C)/31292/2025	CHANDAN KUMAR SAHOO	2025-08-05	Date of Annexure -6 not correct in index.
106	D-ABLAPL/23686/2025	SUSHANTA KUMAR JOSHI	2025-08-05	1. Page marking of Bail Application and Annexure1 in the Index not correct. 2. Synopsis not page marked. 3. Date of occurrence of Item No.3 in the Date chart is not correct. 4. Paragraphs in the Petition are not properly Serial numbered. 5. Age of the Petitioner mentioned in Cause Title and Affidavit not tally. 6. Occupation of the Deponent not mentioned in the Affidavit. 7. In the Affidavit, declaration about paragraphs not proper. 8. Annexure 2 page 22 to 29 not legible
107	D-MACA/31324/2025	PABITRA KUMAR NAYAK	2025-08-05	valuation cost maybe corrected
108	D-WP(C)/31255/2025	JITENDRA KUMAR MISHRA (2)	2025-08-05	page nos. 59 60 and 62 not neat.
109	D-MACA/31195/2025	KAPILA CHARAN NAYAK	2025-08-05	1.Court Fee Rs.4448/ payable not paid
110	D-WP(C)/31301/2025	BINI MISHRA	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Age of the petitioner no.2 not mentioned in the cause title. 2. paragraphs not correct in declaration of affidavit.
111	D-ARBA/31335/2025	ABHISEK MOHANTY	2025-08-05	1. Arbitration Misc. case No. not correctly furnished in line no. 16 at page no.3.
112	D-WP(C)/31308/2025	BHABA RANJAN KAR	2025-08-05	page no. 17 not neat
113	D-WP(C)/31259/2025	MANORANJAN PADHI	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Paragraphs not correct in declaration of affidavit. 2. page nos. 13 14 and 20 not neat. 3.Dtd.14-11-2023 in annex.4 not tally in index.
114	D-WP(C)/31205/2025	PRADEEP KUMAR MOHAPATRA	2025-08-05	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Page no.79 not neat and legible.
115	D-WP(C)/31345/2025	SANJIB KUMAR BHANJADEO	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. Sl. nos. of paragraphs in declaration of affidavit not correct in I.A.
116	D-MATA/31210/2025	LALATENDU SAMANTARAY	2025-08-05	Period of Delay 924 days
117	D-WP(C)/31346/2025	SUDHIR KUMAR MALLICK	2025-08-05	page nos. 16 and 18 not neat.
118	D-CRLMC/23697/2025	BIBUDHENDRA KUMAR RATH	2025-08-05	Neat copy of page no. 17 not in proper place.
119	D-MATA/31329/2025	PRAJNA SARITA MOHANTY	2025-08-05	name of appellant does not tally in annexure-1, further SR
120	D-WP(C)/31309/2025	RIMJHIMBALA PATI	2025-08-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Sl. nos. of paragraph not correct in declaration of affidavit. 2 page nos.11 13 and 14 not neat.
121	D-RPFAM/31201/2025	ASMIYA RANJAN MAJHI	2025-08-05	good ground not furnished in certificate
122	D-CRLMC/23630/2025	SOUBHAGYA KUMAR DASH	2025-08-05	1. Date of order not correctly furnished in para no.3. 2. Under annex-2 not properly paginated.
123	D-ABLAPL/23683/2025	RAGHUNATH BISWAL	2025-08-05	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 to 13 not neat.

124	D- BLAPL/23761/2025	SURYAKANTA DWIBEDI	2025-08- 05	Name of victim be deleted from para no.02
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-08-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	WP(C)/30274/2021	WP(C)/30274/2021	PRADIP KUMAR MALLICK	OTHERS. PUT UP FOR SR AFTER FILING OF INDEX AND 2ND COPY OF BRIEF